

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 382
TO BE ANSWERED ON 26.04.2016**

382. CONDITION OF NOMADIC COMMUNITY

SHRI C.S. PUTTA RAJU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that even today nomadic community is living in a very pitiable condition and if so, the details thereof;
- (b) whether the Government has any data of such people and if so, the details thereof; and
- (c) whether the Government is running/considering to run any programme to rehabilitate them and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a) to (c) The Govt. is committed for social and economic development of De-notified, Nomadic & Semi-nomadic Tribes and has constituted the National Commission for Denotified, Nomadic and Semi-nomadic Tribes (NCDNT) to look into the developmental aspects of these communities. As on date the authentic data about population, literacy and employment rate of De-notified, Nomadic and Semi-nomadic Tribes in the country, is not available. The NCDNT is in the process of collecting such data from various sources such as State/UT Govts./ Registrar General of India, various Research Institutions/NGOs etc. working for the welfare of the DNTs. For the educational empowerment of DNTs, the Government implements two schemes:-

- (i) Dr. Ambedkar Pre-Matric and Post-Matric scholarship for DNTs,
- (ii) Nanaji Deshmukh scheme for construction of hostels for DNT Boys & Girls.
